POST OFFER PUBLIC ANNOUNCEMENT

For the attention of the shareholders of

CITI PORT FINANCIAL SERVICES LIMITED

Registered Office: 27, Sembudoss Street, Chennai - 600001.

This Public Announcement ("Announcement") is being issued by CIL Securities Limited ("Manager to the Offer") on behalf of Goldenvalley Holdings Private Limited (herein after referred to as Acquirer). On 26th May, 2008, the acquirers made a Public Announcement (PA) in compliance with and pursuant to Regulation 10 & 12 of SEBI (SAST) Regulations, 1997 followed by Corrigendum to Public Announcement dated 24th September 2008 to acquire upto 6,20,000 Fully paid Equity Shares of Rs. 10/- each of Citi Port Financial Services Limited (Target Company) representing 20.00% of the voting and paid up Equity Share Capital at a price of Rs 18.50 (Rupees Eighteen and Paisa Fifty Only) per fully paid Equity Share. The terms used but not defined in this Public Announcement shall have the same meaning assigned to them as in the PA and the subsequent Corrigendum(s) to PA. The offer formalities have been completed and the payment consideration has been dispatched on 06th November 2008. The summary of the offer response is as follows:

1. Name of the Target Company : Citiport Financial Services Limited
2. Name of the Acquirer : Goldenvalley Holdings Private Limited
3. Name of the Manager to the Offer : CIL SECURITIES LIMITED
4. Name of the Registrar to the Offer : CIL SECURITIES LIMITED
5. Offer details:
   (a) Date of the Opening of the Offer : Friday, 3rd October, 2008
   (b) Date of closure of the Offer : Wednesday, 22nd October, 2008
6. Details of Acquisition

<table>
<tr><th>Sr No.</th><th>Item</th><th colspan="2">Proposed in the Offer Document</th><th colspan="2">Actual</th></tr>
<tr><td>1.</td><td>Offer Price</td><td colspan="2">Rs. 18.50</td><td colspan="2">Rs 18.50</td></tr>
<tr><td>2.</td><td>Shareholding of Acquirer (No. & %) before MOU/PA</td><td colspan="2">370700 (11.96 % of voting and paid up Equity Share Capital)</td><td colspan="2">370700 (11.96 % of voting and paid up Equity Share Capital</td></tr>
<tr><td>3.</td><td>Shares acquired by way of MOU (No. & %)</td><td colspan="2">4,20,600 (13.57% of voting and paid up Equity Share Capital)</td><td colspan="2">4,20,600 (13.57% of voting and paid up Equity Share Capital)</td></tr>
<tr><td>4.</td><td>Shares acquired in the Open offer (No. & %)</td><td colspan="2">6,20,000 (20.00% of voting and paid up Equity Share Capital)</td><td colspan="2">108004 (3.48% of voting and paid up Equity Share Capital)</td></tr>
<tr><td>5.</td><td>Size of the Open Offer (No. of shares multiplied by offer price per share)</td><td colspan="2">Rs. 1,14,70,000</td><td colspan="2">Rs. 19,98,074</td></tr>
<tr><td>6.</td><td>Shares acquired after PA but before 7 working days prior to closure date, if any.(No. & %)</td><td colspan="2">NIL</td><td colspan="2">NIL</td></tr>
<tr><td>7.</td><td>Post Offer share holding of Acquirer (No & %)</td><td colspan="2">14,11,300 (45.53% of voting and paid up Equity Share Capital)</td><td colspan="2">8,99,304 (29.01% of voting and paid up Equity Share Capital)</td></tr>
<tr><td rowspan="2">8.</td><td rowspan="2">Pre & Post Offer shareholding of Public (No & %)</td><td>Pre Offer</td><td>Post Offer</td><td>Pre Offer</td><td>Post Offer</td></tr>
<tr><td>15,91,100 (51.32% of voting and paid up Equity Share Capital)</td><td>9,71,100 (31.32% of voting and paid up Equity Share Capital)</td><td>15,91,100 (51.32% of voting and paid up Equity Share Capital)</td><td>14,83,096 shares (47.84% of voting and paid up Equity Share Capital)</td></tr>
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7. Status of the Escrow Account, whether released or not : The Balance Amount in the Escrow Account will be transferred to the Acquirer
8. Payment of interest, if any, to the shareholders along with the details thereof. : Nil
9. Status of Investor Complaints received, if any. : Nil

A copy of this Announcement can be downloaded from SEBI website at www.sebi.gov.in. The Acquirer and all its Directors accept full responsibility for the information contained in this Public Announcement.

Issued by the Manager to the Offer:

CIL SECURITIES LIMITED

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Abids, Hyderabad - 500 001.
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Fax: (040) 23203028.
E-mail: cilsec@rediffmail.com
Contact Person: Mr B M Maheshwari
Place: Hyderabad

On behalf of

Goldenvalley Holdings Pvt Ltd

2nd Floor, 6-3-902/7/6/A, Royal Cottage
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Somajiguda, Hyderabad - 500 082.
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Dated: 06 November 2008